

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR S.G. SHAH  
CRIMINAL APPEAL NO(s). 477 OF 2007

DILBAGH SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB

Respondent(s)

Date: 02/04/2008 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Satyapal Khushal Chand Pasi,Adv.

For Respondent(s) Mr. K.K. Mahallik,Adv.

Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the matter before the Hon'ble Court.

(S.G.SHAH)  
Registrar